

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-8836 - JK (LD) of 2026

DATED:- 15 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner Secretary to Government

Dated: 15.07.2026

No:-LAW-OIC/7/2026

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.8835 JK(LD) of 2026 dated 15.07.2026

S.No	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1.	603/891	2017/2006	CPSW/SWP	Sardari Lal V/s UT of J&K & others.	Sh.Mohan Singh	Under Secretary to the Government School Education Department
2	171	2026	OA	Abdul Aziz V/s UT of J&K & others.	Mrs.Deep Noval Kour	Deputy Secretary to the Government School Education Department
3	573	2026	OA	Tehseen Ahmed V/s UT of J&K & others	Sh.Mohan Singh	Under Secretary to the Government School Education Department
4	334	2026	OA	Bir Singh Manhas V/s UT of J&K & others.	Sh.Thanna ji	Under Secretary to the Government School Education Department
5	84	2026	OA	Sohail Sarwar V/s UT of J&K & others.	Sh.Javed Iqbal Gulshan	Chief Education Officer Poonch
6	930	2025	OA	Thakur Dass Sharma V/s UT of J&K & others.	Sh.Thanna ji	Under Secretary to the Government School Education Department
7	1726	2025	OA	Navjyote Khajuria V/s UT of J&K & others.	Sh.Mohan Singh	Under Secretary to the Government School Education Department
8	185	2026	OA	Shashi Prabha V/s UT of J&K & others.	Sh.Thanna ji	Under Secretary to the Government School Education Department
9	299/193	2025/2022	CP/OA	Surjeet Singh V/s UT of J&K & others.	Sh.Bram Raj	Under Secretary to the Government School Education Department

[Handwritten Signature]